

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) No, Sir. The consumer prices under the Fertiliser Control Order, 1985 of different fertilisers was last revised and notified on 14th August, 1991. Certain low analysis fertilisers such as Ammonium Chloride, Ammonium Sulphate, Calcium Ammonium Nitrate whose price was earlier controlled have been freed from price control w.e.f. 25th July, 1991. There is no proposal at present to decontrol, any of the existing fertilizers, whose price has been notified on 14th August, 1991.

[*Translation*]

#### **Population of Scheduled Castes and Scheduled Tribes**

3849. SHRI KALKA DASS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the population of Scheduled Castes and Scheduled Tribes separately in the country according to the latest Census; and

(b) the population of men and women separately among them?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b) The population of Scheduled Castes and Scheduled Tribes in the country, according to the 1991 Census, is not available as the tabulation of Census data is in progress. Accordingly, the break-up of men and women is also not available.

[*English*]

#### **Population dependent on Agriculture**

3850. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the percentage of population dependent on agriculture at the end of First Five Year Plan and the Seventh Five Year Plan;

(b) whether the Government propose to bring down this percentage; and

(c) if so, the measures proposed to

be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The statistics about economic classification of workers is collected under the population Census conducted every 10 years. As per the population census of 1961 and 1981 (Latest Available) the percentage of workers dependent on agriculture were 69.5 and 66.5 respectively.

(b) Yes, Sir.

(c) The Government is trying to reduce the dependency on agriculture by promoting other sectors particularly small scale and agro-based industries in rural areas. Higher rates of growth are envisaged particularly in sectors other than agriculture through planned development which is likely to attract more workers from agriculture and rural sectors.

#### **Abduction of foreign tourists**

3851. SHRI SIMON MARANDI: Will the Minister of HOME AFFAIRS be pleased to state the number of foreign tourists abducted and killed by terrorists / extremists / anti-social elements in the country during 1991 so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): The registration, investigation and detection of crime is the responsibility of the State Governments / Union Territory Administrations. Information regarding the number of foreign tourists abducted killed by terrorists extremists / anti-social elements in the States is not separately compiled by Central agencies.

#### **Fixation of rent for houses hired by C.R.P.F. in Srinagar**

3852. SHRI ANBARASU ERA: Will the Minister of HOME AFFAIRS be pleased to state the criteria laid down by the Government for fixing the rent for the houses hired by the Central Reserve Police Force personnel in Srinagar for their use?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI M.M. JACOB): The accommodation to CRPF is being provided by the Government of J&K.

In regard to hiring of private accommodation, the Government of J&K has set up a rent assessment Committee comprising of the following:

- (i) Deputy Commissioner, Srinagar.
- (ii) SSP, Srinagar.
- (iii) S.E., P.W.D., Srinagar.
- (iv) Executive Engineer, PWD, Srinagar.

Government of J&K has informed that the rent assessment will depend in case of hotels on the basis of their category of registratoin with the Tourism Department; and in other cases on the type of accommodation, the year of construction and relevant rules which govern assessment of rent as per PWD norms of 1983.

#### **Status of Darjeeling**

3853. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Greater Nepal; Ghising's New Card" appearing in the Telegraph dated July 14, 1991; and

(b) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir,

(b) Government do not have confirmed information regarding the reported move for creation of 'Greater Nepal'. Nevertheless the Government do not recognise such demands coming from whatever source.

#### **Construction of tubewells in Uttar Pradesh**

3854. SHRI RAM BADAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of tubewells set up in Uttar Pradesh especially in Azamgarh

and Mau districts with the assistance for the World Bank;

(b) the number of tubewells out of those which are functioning and the number of such tubewells which are out of order;

(c) the time by which those out of order tubewells are likely to become operational; and

(d) the number of tubewells proposed to be set up in Uttar Pradesh during 1991-92 with World Bank assistance?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) There are 80 tubewells in Azamgarh and 64 tubewells in Mau districts of Uttar Pradesh constructed with the assistance of World Bank.

(b) and (c) At present there are no tubewells lying out of order permanently. Due to mechanical or electrical or hydraulic problems a few tubewells were out of order temporarily which were repaired immediately and put into use.

(d) Recently Government of Uttar Pradesh has submitted a proposal for construction and Modernisation of 3000 tubewells in phase III for World Bank assistance.

[English]

#### **Telephone exchange at Osmanabad, Maharashtra**

3855. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to instal a new electronic telephone exchange at Osmanabad, Maharashtra, if so, when it is likely to be installed;

(b) the total capacity of the present exchange and number of persons on the waiting list for new connections; and

(c) whether the Government also propose to expand the capacity of the present exchange in order to clear the waiting list?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes Sir, a new Electronic telephone exchange is planned to be installed at Osmanabad by March '93.